

currently under arbitration and further action would depend on the outcome of the arbitration proceedings.

Subsidization of brand fuel products

2123. DR. CHANDAN MITRA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether Government proposes to subsidize branded fuel products;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the extent to which the mega fuel conservation drive, launched recently, has been successful in conservation of energy?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) There is no such proposal before the Government, at present.

(c) Under the guidance of Ministry of Petroleum and Natural Gas, Petroleum Conservation Research Association (PCRA) in association with Public Sector Oil Marketing Companies has launched a Mega Media Campaign (Phase- 1) on fuel conservation across all different media platforms *i.e.* TV, Radio, Website, SMSs, Internet Digital Cinema, Outdoor Publicity, News Prints etc. from 1st October, 2013. PCRA and Public Sector Oil Marketing Companies have also initiated direct people connect activities for generating mass awareness for judicious use of petroleum products. PCRA, through the Directorate of Advertising and Visual Publicity (DAVP) has also finalized a third party survey agency to assess the effectiveness of the conservation drive.

Gas supply to power and fertilization plants

2124. SHRI N. BALAGANGA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether Government has reduced gas supply to other sectors, to augment production of fertilizer and generation of power;
- (b) if so, the details thereof;